

Annexure - 1																
Name of Corporate debtor		Harshavardhan Cotton and Synthetics Private Limited				Date of Commencement of Liquidation:			3/12/2018		List of Stakeholders as on		15/03/2021			
List of secured financial creditors																
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	City Union Bank	CIN: L65110TN1904PLCO01287	19/04/2018	144,317,028.00	143,979,354.00	Loan Sanctioned	144,317,028.00	Yes	1. Immovables - Rs.6250.72 lakhs (as per valuation dated 13/02/2018) 2. Stock - Security owned by Harshavardhan Cotton and Synthetics Private Limited	Nil	100%	Nil	Margh deposit (FD): Rs.3376741	337,674.00	Nil	a. The claim of the bank has reduced from 15.04 Crs in CIRP to 14.43 Crs, as the bank has partly recovered amount directly from the individual guarantors. b. The Company has an accrued FD margin of Rs. 3,37, 674/- for which the bank has right of mutual set-off and hence the claim of bank is reduced accordingly. c. Hence the claim is admitted for Rs.14,39,79,354/-
TOTAL				144,317,028.00	143,979,354.00						100%			337,674.00		